

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2715**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

FREEDOM FIGHTERS

**2715. SHRI M.B. RAJESH:
SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of freedom fighters, widows of such freedom fighters and the eligible dependents of freedom fighters who are receiving pension under the Central "Swatantrata Sainik Samman Pension Scheme, 1980" separately, State-wise;

(b) the total number of applications received/pending/rejected for grant of pension to the freedom fighters and the reasons for pendency of applications along with the steps taken to clear all the pending applications, State-wise; and

(c) the steps taken by the Government to grant pension to all freedom fighters and to provide aid to them for producing necessary documents?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): The total number of the freedom fighters, their widows and eligible dependents receiving Central Samman Pension through various Banks as 30th June, 2015 under Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in the Annexure-I.

(b): No application for grant of pension, complete in all respects and duly verified and recommended by the concerned State Government is pending

with this Ministry.

(c): The procedure for Swatantrata Sainik Samman Pension Scheme has been made simple and the required documents are forwarded by the State Government/Union Territory concerned with their recommendation for sanction of pension. In addition, there also exists a Committee of Eminent Freedom Fighters, chaired by the Minister of State in the Ministry of Home Affairs, to look into issues related to welfare of the freedom fighters/eligible dependents.

Annexure-I
LS.US.Q.No.2715 FOR 10.05.2016

State-wise number of Central Freedom Fighter Pensioners / dependents who are drawing pension through Banks as on 30.06.2015

S.NO.	STATE/UT	Number of Central Freedom Fighter Pensioners	Number of dependent spouses	Number of dependent daughters	Total
1	ANDAMAN & NICOBAR	9	11	0	20
2	ANDHRA PRADESH	1460	4257	314	6031
3	ASSAM	109	502	0	611
4	BIHAR	1625	1309	38	2972
5	CHANDIGARH	12	10	0	22
6	CHHATTISGARH	26	99	2	127
7	DAMAN & DIU	5	6	2	13
8	DELHI	149	219	22	390
9	GOA	400	269	9	678
10	GUJARAT	210	182	14	406
11	HARYANA	165	488	9	662
12	HIMACHAL PRADESH	161	389	4	554
13	JAMMU & KASHMIR	161	500	68	729
14	JHARKHAND	58	108	3	169
15	KARNATAKA	576	1222	91	1889
16	KERALA	173	1128	84	1385
17	MADHYA PRADESH	109	236	8	353
18	MAHARASHTRA	888	2925	53	3866
19	MANIPUR	10	9	0	19
20	MEGHALAYA	1	14	2	17
21	MIZORAM	1	0	0	1
22	ODISHA	134	404	20	558
23	PUDUCHERRY	11	45	10	66
24	PUNJAB	507	749	21	1277
25	RAJASTHAN	160	127	5	292
26	SIKKIM	0	1	0	1
27	TELANGANA	2626	3519	59	6204
28	TAMIL NADU	524	1431	50	2005
29	TRIPURA	17	156	31	204
30	UTTAR PRADESH	377	1283	50	1710
31	UTTARAKHAND	80	265	11	356
32	WEST BENGAL	946	2929	519	4394
	Total	11690	24792	1499	37981

